

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :19-01-2024

Date : 19.01.2024									
S L N O	C.A. No.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sect ion	Se at
1	5653/ 2024	19.01. 2024	CRLMC- 45/202 4	SUJIT KUMAR SWAIN	C.O .		Order Dtd. 2024-01-17		(S ea t No -)
2	5655/ 2024	19.01. 2024	CRLMC- 44/202 4	SUJIT KUMAR SWAIN	C.O .		Order Dtd. 2024-01-17		(S ea t No -)
3	5687/ 2024	19.01. 2024	WP (C) - 766/20 24	S SAHOO	C.O .		Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 36)
4	5688/ 2024	19.01. 2024	WP (C) - 764/20 24	S SAHOO	C.O .		Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 36)
5	5689/ 2024	19.01. 2024	WP (C) - 761/20 24	S SAHOO	C.O .		Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 36)
6	5690/ 2024	19.01. 2024	WP (C) - 675/20 24	N.K.ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-5	(S ea t No

									-47)
7	5691/2024	19.01.2024	WP (C) - 767/2024	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
8	5692/2024	19.01.2024	WP (C) - 768/2024	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
9	5693/2024	19.01.2024	WP (C) - 900/2024	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-7	(Seat No - 44)
10	5695/2024	19.01.2024	WP (C) - 769/2024	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
11	5696/2024	19.01.2024	WP (C) - 775/2024	S SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
12	5697/2024	19.01.2024	WP (C) - 814/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-7	(Seat No - 44)
13	5698/2024	19.01.2024	WP (C) - 369/2024	SK.SAMIM	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Seat No - 50)
1	5699/	19.01.	ABLAPL	KHAGESWAR	C.O.	COURT	Order Dtd. 2024-02-13	BAIL-	(S

4	2024	2024	- 12508/ 2023	BEHERA	.	NO. 11		2	ea t No - 12)
1 5	5700/ 2024	19.01. 2024	WP (C) - 7656/2 022	S DAS	C.O .	COURT NO. 11	Order Dtd. 2024-01-16	WRIT BRANC H-8	(S ea t No - 40)
1 6	5701/ 2024	19.01. 2024	WP (C) - 627/20 24	M.R.SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANC H-5	(S ea t No - 47)
1 7	5703/ 2024	19.01. 2024	WP (C) - 10717/ 2023	AP SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-01-16	WRIT BRANC H-2	(S ea t No - 6)
1 8	5704/ 2024	19.01. 2024	FAO- 602/20 19	M.K.NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-01-11	MISC. APPEA L SEC.	(S ea t No - 9)
1 9	5706/ 2024	19.01. 2024	CRLMC- 1281/2 022	B.MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2024-01-17	CRIMI NAL MISC	(S ea t No - 6)
2 0	5707/ 2024	19.01. 2024	WP (C) - 20320/ 2017	P BEHERA	C.O .	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 25)
2 1	5708/ 2024	19.01. 2024	CRLMC- 4284/2 023	S.K. DAS	C.O .	COURT NO. 23	Order Dtd. 2024-01-17	CRIMI NAL MISC	(S ea t No - 1)
2 2	5709/ 2024	19.01. 2024	CRLMC- 3911/2	I. PANDA	C.O .	COURT NO.	Order Dtd. 2024-01-17	CRIMI NAL	(S ea

			023			23		MISC	t No - 6)
2 3	5710/ 2024	19.01. 2024	WP (C) - 42956/ 2023	RAMESH KUMAR SAHU	C.O .	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANC H-2	(S ea t No - 45)
2 4	5711/ 2024	19.01. 2024	WP (C) - 778/20 24	R.K.DEHURY	C.O .	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 36)
2 5	5712/ 2024	19.01. 2024	CRLMC- 3910/2 023	A.K.MOHANT Y	C.O .	COURT NO. 15	Order Dtd. 2024-02-09	CRIMI NAL MISC	(S ea t No - 6)
2 6	5713/ 2024	19.01. 2024	WP (C) - 35432/ 2023	S SATAPATHY	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	WRIT BRANC H-7	(S ea t No - 5)
2 7	5714/ 2024	19.01. 2024	CRLMC- 3893/2 023	M.C. MOHANATY	C.O .	COURT NO. 15	Order Dtd. 2024-02-09	CRIMI NAL MISC	(S ea t No - 7)
2 8	5715/ 2024	19.01. 2024	WP (C) - 38880/ 2023	P.CHULI	C.O .	COURT NO. 15	Judgement Dtd. 2024-01- 17	WRIT BRANC H-5	(S ea t No - 47)
2 9	5716/ 2024	19.01. 2024	CRLMC- 3584/2 023	D.SWAIN	C.O .	COURT NO. 15	Order Dtd. 2024-01-17	CRIMI NAL MISC	(S ea t No - 2)
3 0	5717/ 2024	19.01. 2024	CONTC- 3887/2 022	S SATAPATHY	C.O .	COURT NO. 15	Order Dtd. 2024-01-18	CONTE MPT	(S ea t No

									-7)
31	5718/2024	19.01.2024	WP (C) - 25078/2023	B.K.SWAIN	C.O.	COURT NO. 15	Judgement Dtd. 2024-01-17	WRIT BRANC H-5	(Seat No - 23)
32	5720/2024	19.01.2024	CRLMC-3172/2023	A.SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 5)
33	5721/2024	19.01.2024	CRLMC-3171/2023	A.SUNDARAY	C.O.	COURT NO. 15	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 5)
34	5722/2024	19.01.2024	WP (C) - 34266/2023	P.CHULI	C.O.	COURT NO. 15	Judgement Dtd. 2024-01-17	WRIT BRANC H-2	(Seat No - 34)
35	5723/2024	19.01.2024	CRLMC-5455/2015	KK NATH	C.O.	COURT NO. 24	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 2)
36	5725/2024	19.01.2024	CRLMC-3927/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 24	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 6)
37	5726/2024	19.01.2024	WP (C) - 35189/2023	P.CHULI	C.O.	COURT NO. 24	Judgement Dtd. 2024-01-17	WRIT BRANC H-4	(Seat No - 17)
38	5727/2024	19.01.2024	CRLMA-395/2023	JC BARAL	C.O.	COURT NO. 24	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 3)

39	5728/2024	19.01.2024	CRLMC-187/2023	R.K.BARIK	C.O.	COURT NO. 24	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 2)
40	5729/2024	19.01.2024	WP (C) - 796/2024	S. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-01-18	WRIT BRANC H-6	(Seat No - 36)
41	5730/2024	19.01.2024	CRLMA-431/2023	A MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 8)
42	5731/2024	19.01.2024	WP (C) - 35193/2023	P.CHULI	C.O.	COURT NO. 24	Judgement Dtd. 2024-01-17	WRIT BRANC H-4	(Seat No - 17)
43	5732/2024	19.01.2024	WP (C) - 795/2024	S. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-01-18	WRIT BRANC H-6	(Seat No - 36)
44	5734/2024	19.01.2024	WP (C) - 793/2024	S. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2024-01-18	WRIT BRANC H-6	(Seat No - 36)
45	5735/2024	19.01.2024	ABLAPL - 4917/2023	RABINDRA NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 2)
46	5736/2024	19.01.2024	WP (C) - 35197/2023	P.CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANC H-4	(Seat No - 17)

47	5737/2024	19.01.2024	WP (C) - 783/2024	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-6	(Seat No - 36)
48	5738/2024	19.01.2024	WP (C) - 38126/2023	P.CHULI	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-01-17	WRIT BRANC H-5	(Seat No - 20)
49	5739/2024	19.01.2024	WP (C) - 42620/2023	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-7	(Seat No - 18)
50	5740/2024	19.01.2024	BLAPL-1022/2023	MK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 7)
51	5741/2024	19.01.2024	WP (C) - 777/2024	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-6	(Seat No - 36)
52	5743/2024	19.01.2024	CRP-1/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18		(Seat No - 36)
53	5744/2024	19.01.2024	WP (C) - 770/2024	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-6	(Seat No - 36)
54	5746/2024	19.01.2024	WP (C) - 42453/2023	SURYAKANTA DASMOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-4	(Seat No -)

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55	5747/2024	19.01.2024	WP (C) - 772/2024	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
56	5748/2024	19.01.2024	WP (C) - 41438/2023	PN JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-2	(Seat No - 8)
57	5749/2024	19.01.2024	WP (C) - 565/2024	AK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-4	(Seat No - 52)
58	5750/2024	19.01.2024	WP (C) - 799/2024	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
59	5752/2024	19.01.2024	WP (C) - 802/2024	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-7	(Seat No - 44)
60	5753/2024	19.01.2024	WP (C) - 31172/2021	RK BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-1	(Seat No - 1)
61	5754/2024	19.01.2024	WP (C) - 804/2024	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-7	(Seat No - 44)
62	5755/2024	19.01.2024	WP (C) - 31172/2021	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-1	(Seat No

									- 1)
6 3	5756/ 2024	19.01. 2024	WP (C) - 832/20 24	KK NATH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-7	(S ea t No - 44)
6 4	5757/ 2024	19.01. 2024	WP (C) - 42479/ 2023	M.R.BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-4	(S ea t No - 27)
6 5	5758/ 2024	19.01. 2024	WP (C) - 774/20 24	KK NATH	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 36)
6 6	5759/ 2024	19.01. 2024	WP (C) - 42484/ 2023	M. NAIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-4	(S ea t No - 27)
6 7	5760/ 2024	19.01. 2024	WP (C) - 822/20 24	M.R. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-7	(S ea t No - 44)
6 8	5761/ 2024	19.01. 2024	WP (C) - 239/20 24	S.MOHAPATR A	C.O .	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANC H-1	(S ea t No - 49)
6 9	5763/ 2024	19.01. 2024	WP (C) - 654/20 24	P.K.MOHANT Y	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 47)
7 0	5764/ 2024	19.01. 2024	WP (C) - 18781/ 24	P.K. MISHRA	C.O .	COURT NO.	Order Dtd. 2024-01-17	WRIT BRANC	(S ea

			2023			10		H-5	t No - 32)
7 1	5765/ 2024	19.01. 2024	WP (C) - 18781/ 2023	S.N.MISHRA	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 32)
7 2	5767/ 2024	19.01. 2024	WP (C) - 18765/ 2023	P.K.MISHRA	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 32)
7 3	5768/ 2024	19.01. 2024	WP (C) - 18765/ 2023	S.N.MISHRA	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 32)
7 4	5769/ 2024	19.01. 2024	BLAPL- 14005/ 2023	S BARIK	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 12)
7 5	5770/ 2024	19.01. 2024	WP (C) - 10/202 4	J.P. KAR	C.O .	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANC H-5	(S ea t No - 21)
7 6	5771/ 2024	19.01. 2024	BLAPL- 40/202 4	G ROUT	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	BAIL- 1	(S ea t No - 2)
7 7	5773/ 2024	19.01. 2024	WP (C) - 25533/ 2023	B.B. BEHERA	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 7)
7	5774/ 2024	19.01.	BLAPL-	BS SWAIN	C.O	COURT	Order Dtd. 2024-01-18		(S

8	2024	2024	278/2024		.	NO. 10			eat No - 7)
79	5775/2024	19.01.2024	WP (C) - 785/2024	M. NAIK	C.O.	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANC H-6	(Seat No - 36)
80	5777/2024	19.01.2024	BLAPL-240/2024	LK NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-01-17		(Seat No - 36)
81	5778/2024	19.01.2024	BLAPL-262/2024	SURYA NARAYAN MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-17		(Seat No - 36)
82	5779/2024	19.01.2024	BLAPL-283/2024	GC JENA	C.O.	COURT NO. 10	Order Dtd. 2024-01-18		(Seat No - 36)
83	5780/2024	19.01.2024	WP (C) - 812/2024	K. PARIDA	C.O.	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANC H-7	(Seat No - 44)
84	5781/2024	19.01.2024	CRLA-1395/2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 9999-12-31		(Seat No - 44)
85	5782/2024	19.01.2024	BLAPL-310/2024	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-01-18		(Seat No - 44)

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86	5783/2024	19.01.2024	WP (C) - 43176/2023	M. NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANCH-4	(Seat No - 38)
87	5785/2024	19.01.2024	WP (C) - 791/2024	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
88	5786/2024	19.01.2024	ABLAPL - 14441/2023	R. SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 9)
89	5787/2024	19.01.2024	ABLAPL - 15046/2023	R.K.MALLIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17		(Seat No - 9)
90	5788/2024	19.01.2024	ABLAPL - 13987/2023	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 1)
91	5789/2024	19.01.2024	ABLAPL - 14343/2023	J.R. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 3)
92	5790/2024	19.01.2024	ABLAPL - 14813/2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No - 6)
93	5791/2024	19.01.2024	ABLAPL - 122/2024	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-16		(Seat No - 6)
94	5792/2024	19.01.2024	CRLMP-2474/2	M. R. DAS	C.O.	COURT NO.	Order Dtd. 2024-01-17	WRIT BRANCH	(Seat)

			023			11		H-8	t No - 39)
9 5	5793/ 2024	19.01. 2024	ABLAPL - 14011/ 2023	BIJAY KUMAR MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 7))
9 6	5794/ 2024	19.01. 2024	ABLAPL - 6837/2 023	P K MISHRA	C.O .	COURT NO. 2		BAIL- 2	(S ea t No - 12)
9 7	5795/ 2024	19.01. 2024	CRLMP- 30/202 4	D.P.JENA	C.O .	COURT NO. 2	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 10)
9 8	5796/ 2024	19.01. 2024	ABLAPL - 14348/ 2023	DILLIP SAMAL	C.O .	COURT NO. 2	Order Dtd. 2024-01-17	BAIL- 1	(S ea t No - 3))
9 9	5797/ 2024	19.01. 2024	ABLAPL - 13256/ 2023	SURYA NARAYAN MISHRA	C.O .	COURT NO. 2	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 9))
1 0 0	5798/ 2024	19.01. 2024	ABLAPL - 5484/2 023	S K MOHANTY	C.O .	COURT NO. 2		BAIL- 1	(S ea t No - 5))
1 0 1	5799/ 2024	19.01. 2024	CRLMP- 2463/2 023	T.K.J.SAMA NTA	C.O .	COURT NO. 2	Order Dtd. 2024-01-17	WRIT BRANC H-8	(S ea t No - 39)
1 0 2	5800/ 2024	19.01. 2024	ABLAPL - 13253/ 2023	JYOTI PRAKASH BEHERA	C.O .	COURT NO. 2	Order Dtd. 2024-01-18	BAIL- 2	(S ea t)

			2023						No - 9)
103	5801/2024	19.01.2024	CRLMP-2447/2023	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-17	WRIT BRANCH-8	(Seat No - 39)
104	5802/2024	19.01.2024	ABLAPL - 13536/2023	M.K. PANI	C.O.	COURT NO. 2	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 11)
105	5803/2024	19.01.2024	ABLAPL - 9645/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	BAIL-2	(Seat No - 8)
106	5804/2024	19.01.2024	CRLMP-2458/2023	B.R.SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-8	(Seat No - 39)
107	5805/2024	19.01.2024	ABLAPL - 14411/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 9)
108	5806/2024	19.01.2024	ABLAPL - 14908/2023	M.N.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 12)
109	5807/2024	19.01.2024	CRLMP-2459/2023	B.R.SETH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANCH-8	(Seat No - 39)
110	5808/2024	19.01.2024	ABLAPL - 5481/2	S K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-07-19	BAIL-1	(Seat

			023						No - 5)
111	5809/2024	19.01.2024	CRLMP-2485/2023	DEBENDRA LALA	C.O .	COURT NO. 2	Order Dtd. 2024-01-17	WRIT BRANC H-8	(Seat No - 39)
112	5810/2024	19.01.2024	ABLAPL - 14047/2023	J.R.NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Seat No - 7)
113	5811/2024	19.01.2024	CRLMP-2400/2023	B. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-2	(Seat No - 50)
114	5812/2024	19.01.2024	ABLAPL - 14431/2023	S.MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 9)
115	5813/2024	19.01.2024	CRLMP-2460/2023	B.R.SETH	C.O .	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-8	(Seat No - 39)
116	5814/2024	19.01.2024	ABLAPL - 5478/2023	S K MOHANTY	C.O .	COURT NO. 2		BAIL-1	(Seat No - 5)
117	5815/2024	19.01.2024	ABLAPL - 13712/2023	A.MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-2	(Seat No - 12)
118	5816/2024	19.01.2024	CRLMP-2084/2023	J. PRADHAN	C.O .	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-3	(Seat No

									-51)
119	5817/2024	19.01.2024	CRLMP-2461/2023	B.R.SETH	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANCH-8	(Seat No - 39)
120	5818/2024	19.01.2024	ABLAPL - 5376/2023	B S SWAIN	C.O.	COURT NO. 2		BAIL-2	(Seat No - 10)
121	5819/2024	19.01.2024	CRLMP-1095/2023	A. KAILASH	C.O.	COURT NO. 2	Order Dtd. 2024-01-17	WRIT BRANCH-5	(Seat No - 22)
122	5820/2024	19.01.2024	ABLAPL - 14719/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-01-30	BAIL-2	(Seat No - 8)
123	5821/2024	19.01.2024	CRLMP-2426/2023	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANCH-8	(Seat No - 39)
124	5822/2024	19.01.2024	CRLMP-1079/2023	S. K. LENKA	C.O.	COURT NO. 11		WRIT BRANCH-5	(Seat No - 22)
125	5823/2024	19.01.2024	ABLAPL - 15350/2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-01	BAIL-1	(Seat No - 2)
126	5824/2024	19.01.2024	CRLMC-5014/2023	A. KAILASH	C.O.	COURT NO. 2	Order Dtd. 2023-11-30	CRIMINAL MISC	(Seat No - 2)

									No - 2)
1 2 7	5825/ 2024	19.01. 2024	CRLMP- 2488/2 023	A.K.MISHRA	C.O .	COURT NO. 2	Order Dtd. 2024-01-17	WRIT BRANC H-8	(S ea t No - 39)
1 2 8	5826/ 2024	19.01. 2024	ABLAPL - 15092/ 2023	A.MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-02-01		(S ea t No - 39)
1 2 9	5827/ 2024	19.01. 2024	ABLAPL - 5778/2 023	A. KAILASH	C.O .	COURT NO. 2	Order Dtd. 2023-07-06	BAIL- 2	(S ea t No - 12)
1 3 0	5828/ 2024	19.01. 2024	CRLMP- 2489/2 023	B.K.DALEI	C.O .	COURT NO. 2	Order Dtd. 2024-01-17	WRIT BRANC H-8	(S ea t No - 39)
1 3 1	5829/ 2024	19.01. 2024	WP (C) - 9651/2 023	S MOHANTY	C.O .	COURT NO. 1		WRIT BRANC H-7	(S ea t No - 44)
1 3 2	5830/ 2024	19.01. 2024	ABLAPL - 14915/ 2023	A.S.PAUL	C.O .	COURT NO. 11	Order Dtd. 2023-12-21	BAIL- 2	(S ea t No - 12)
1 3 3	5831/ 2024	19.01. 2024	CRLMP- 2469/2 023	B.MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-01-17	WRIT BRANC H-8	(S ea t No - 39)
1	5832/	19.01.	WP (C) -	M DAS	C.O	COURT		WRIT	(S

34	2024	2024	38184/2021		.	NO. 11		BRANCH-1	Seat No - 30)
135	5833/2024	19.01.2024	ABLAPL - 12862/2023	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2023-11-09	BAIL-2	(Seat No - 7)
136	5834/2024	19.01.2024	ABLAPL - 14326/2023	BHOJARAJ SETH	C.O.	COURT NO. 11	Order Dtd. 2023-12-05	BAIL-1	(Seat No - 3)
137	5835/2024	19.01.2024	CRLA-65/2018	J.R. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 5)
138	5836/2024	19.01.2024	ABLAPL - 14879/2023	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 6)
139	5837/2024	19.01.2024	ABLAPL - 14135/2023	R.K.MALLIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 2)
140	5838/2024	19.01.2024	ABLAPL - 12900/2023	S.P. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 7)
141	5839/2024	19.01.2024	CRLA-1309/2023	PARTHA SARATHI DAS	C.O.	COURT NO. 5	Order Dtd. 2024-01-18	CRIMINAL APPEAL	(Seat No - 9)
142	5840/2024	19.01.2024	CRLA-14/2024	M.R.BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31		(Seat No -

									9)
1 4 3	5841/ 2024	19.01. 2024	CRLA- 27/202 4	PARTHA SARATHI DAS	C.O .	COURT NO. 5	Order Dtd. 2024-01-18		(S ea t No - 9)
1 4 4	5843/ 2024	19.01. 2024	MATA- 430/20 23	PRASANNA KUMAR PATRA	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	FIRST APPEA L	(S ea t No - 4)
1 4 5	5844/ 2024	19.01. 2024	MATA- 306/20 23	D. K. PANDA	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	FIRST APPEA L	(S ea t No - 4)
1 4 6	5845/ 2024	19.01. 2024	CRLA- 1340/2 023	SUPRIYO RANJAN MAHAPATRA	C.O .	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 9)
1 4 7	5846/ 2024	19.01. 2024	BLAPL- 7935/2 023	S. DAS	C.O .	COURT NO. 5	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 7)
1 4 8	5847/ 2024	19.01. 2024	MATA- 263/20 22	S. K. ROUT	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	FIRST APPEA L	(S ea t No - 2)
1 4 9	5848/ 2024	19.01. 2024	CRLA- 15/202 4	P.K.MOHANT Y	C.O .	COURT NO. 5	Order Dtd. 9999-12-31		(S ea t No - 2)
1 5 0	5849/ 2024	19.01. 2024	MATA- 146/20 22	A. K. MISHRA	C.O .	COURT NO. 5	Order Dtd. 2024-01-17	FIRST APPEA L	(S ea t No - 1)
1 5 1	5850/ 2024	19.01. 2024	CRLA- 16/202 4	J.P. KAR	C.O .	COURT NO. 5	Order Dtd. 9999-12-31		(S ea t No

									-1)
152	5851/2024	19.01.2024	CRLA-278/2017	A. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-01-17	CRIMINAL APPEAL	(Seat No - 2)
153	5852/2024	19.01.2024	CRLA-1382/2023	K.N. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 9)
154	5853/2024	19.01.2024	CRLA-1380/2023	B.S.SWAIN	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 9)
155	5855/2024	19.01.2024	BLAPL-13427/2023	J.R.NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 8)
156	5856/2024	19.01.2024	OJC-3910/2000	D.K.SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-01-17	WRIT BRANCH-5	(Seat No - 20)
157	5857/2024	19.01.2024	CRLREV - 618/2022	S.BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-17	CRIMINAL REVISION	(Seat No - 1)
158	5858/2024	19.01.2024	CRLREV - 4/2024	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 9999-12-31		(Seat No - 1)
159	5859/2024	19.01.2024	WP (C) - 40856/2023	S.R. OJHA	C.O.	COURT NO. 6	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No - 33)
1	5860/	19.01.	WP (C) -	S.MITRA	C.O.	COURT	Order Dtd. 2024-01-10	WRIT	(S

60	2024	2024	41059/2023		.	NO. 6		BRANCH-6	eat No - 35)
161	5861/2024	19.01.2024	WP (C) - 41859/2023	P.K.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-01-17	WRIT BRANCH-6	(Seat No - 24)
162	5862/2024	19.01.2024	CRLMC-3648/2023	P.K. LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-02-16	CRIMINAL MISC	(Seat No - 5)
163	5863/2024	19.01.2024	WP (C) - 36469/2023	S.K. SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-01-17	WRIT BRANCH-2	(Seat No - 8)
164	5864/2024	19.01.2024	WP (C) - 41736/2023	S.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-01-17	WRIT BRANCH-5	(Seat No - 53)
165	5865/2024	19.01.2024	WP (C) - 16524/2015	J. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2024-01-17	WRIT BRANCH-4	(Seat No - 19)
166	5866/2024	19.01.2024	WP (C) - 42341/2023	B.K. PARDHI	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No - 13)
167	5867/2024	19.01.2024	WP (C) - 42341/2023	N.K. ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No - 13)

168	5868/2024	19.01.2024	WP (C) - 25065/2022	M.R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-02-01	WRIT BRANCH-8	(Seat No - 39)
169	5869/2024	19.01.2024	BLAPL-13852/2023	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 6	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 6)
170	5870/2024	19.01.2024	BLAPL-13075/2023	G. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 11)
171	5871/2024	19.01.2024	BLAPL-10541/2023	B.B. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 5)
172	5872/2024	19.01.2024	ABLAPL - 9191/2023	G. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-1	(Seat No - 6)
173	5873/2024	19.01.2024	ABLAPL - 14087/2023	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-12	BAIL-2	(Seat No - 7)
174	5874/2024	19.01.2024	BLAPL-13856/2023	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 6)
175	5875/2024	19.01.2024	BLAPL-13121/2023	M.D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 4)
176	5878/2024	19.01.2024	BLAPL-13062/2023	K.C.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 2)

									No-11)
177	5879/2024	19.01.2024	BLAPL-12213/2023	P.CH.SEJPA TRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	BAIL-2	(Seat No-8)
178	5880/2024	19.01.2024	BLAPL-12212/2023	S.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	BAIL-2	(Seat No-8)
179	5881/2024	19.01.2024	BLAPL-11499/2023	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-17	BAIL-1	(Seat No-6)
180	5882/2024	19.01.2024	BLAPL-13063/2023	S.R. PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-18	BAIL-2	(Seat No-11)
181	5883/2024	19.01.2024	BLAPL-9104/2023	D.K. NAIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-30	BAIL-1	(Seat No-1)
182	5884/2024	19.01.2024	BLAPL-8445/2023	R.R. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-17	BAIL-2	(Seat No-12)
183	5885/2024	19.01.2024	BLAPL-2930/2023	P.K. PATRI	C.O.	COURT NO. 17	Order Dtd. 2024-01-17	BAIL-2	(Seat No-9)
184	5886/2024	19.01.2024	WP (C) - 2124/2014	S.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-01-18	WRIT BRANCH-8	(Seat No-

									41)
185	5887/2024	19.01.2024	WP (C) - 2124/2014	R.R.. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-18	WRIT BRANC H-8	(Seat No - 41)
186	5893/2024	19.01.2024	WP (C) - 591/2024	S DAS	C.O.	COURT NO. 17		WRIT BRANC H-4	(Seat No - 52)
187	5894/2024	19.01.2024	WP (C) - 17584/2021	A K PANDA	C.O.	COURT NO. 17	Order Dtd. 9999-12-31	WRIT BRANC H-7	(Seat No - 18)
188	5896/2024	19.01.2024	WP (C) - 32509/2020	A K PANDA	C.O.	COURT NO. 17		WRIT BRANC H-8	(Seat No - 40)
189	5897/2024	19.01.2024	ABLAPL - 14444/2023	B. N. DASH	C.O.	COURT NO. 17	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 9)
190	5898/2024	19.01.2024	WP (C) - 42868/2023	P.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2024-01-17	WRIT BRANC H-1	(Seat No - 30)
191	5899/2024	19.01.2024	ABLAPL - 272/2024	JYOTI RANJAN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 1)
192	5900/2024	19.01.2024	ABLAPL - 100/2024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	BAIL-2	(Seat No

									- 11)
1 9 3	5901/ 2024	19.01. 2024	ABLAPL - 115/20 24	PRAKASH KUMAR JENA	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 11)
1 9 4	5902/ 2024	19.01. 2024	ABLAPL - 214/20 24	PRADIPTA BEURA	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 11)
1 9 5	5903/ 2024	19.01. 2024	ABLAPL - 217/20 24	PRADIPTA BEURA	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 11)
1 9 6	5904/ 2024	19.01. 2024	ABLAPL - 222/20 24	PRADIPTA BEURA	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 11)
1 9 7	5905/ 2024	19.01. 2024	ABLAPL - 224/20 24	PRADIPTA BEURA	C.O .	COURT NO. 11	Order Dtd. 2024-01-17		(S ea t No - 11)
1 9 8	5906/ 2024	19.01. 2024	ABLAPL - 229/20 24	S. K. NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 11)
1 9 9	5907/ 2024	19.01. 2024	ABLAPL - 231/20 24	JAYAKRISHN A MOHAPATRA	C.O .	COURT NO. 11	Order Dtd. 2024-01-17	BAIL- 2	(S ea t No - 9)
2 0	5908/ 2024	19.01. 2024	ABLAPL -	NIRANJAN SAHOO	C.O .	COURT NO.	Order Dtd. 2024-01-17		(S ea

0			232/2024			11			t No - 9)
201	5909/2024	19.01.2024	ABLAPL - 239/2024	A. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(Seat No - 8)
202	5910/2024	19.01.2024	ABLAPL - 288/2024	PARTHA SARATHI DAS	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(Seat No - 8)
203	5911/2024	19.01.2024	ABLAPL - 289/2024	M. N. MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 11)
204	5912/2024	19.01.2024	ABLAPL - 290/2024	T. R. DAS	C.O .	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 11)
205	5913/2024	19.01.2024	ABLAPL - 291/2024	A. K. NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 1)
206	5914/2024	19.01.2024	ABLAPL - 292/2024	P. K. ROUTRAY	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 1)
207	5916/2024	19.01.2024	ABLAPL - 121/2024	BISWAJIT DAS	C.O .	COURT NO. 11	Order Dtd. 2024-01-12		(Seat No - 1)
208	5917/2024	19.01.2024	WP (C) - 12472/2014	S S PATI	C.O .	COURT NO. 11	Order Dtd. 2023-12-13	WRIT BRANCH (DIVISION)	(Seat No -

								BENCH -2)	11 2)
2 0 9	5918/ 2024	19.01. 2024	ABLAPL - 212/20 24	D. P. SWAIN	C.O .	COURT NO. 11	Order Dtd. 2024-01-17		(S ea t No - 11 2)
2 1 0	5919/ 2024	19.01. 2024	ABLAPL - 252/20 24	KIRTAN DANG	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 7)
2 1 1	5920/ 2024	19.01. 2024	ABLAPL - 253/20 24	P. K. ROUTRAY	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 9)
2 1 2	5921/ 2024	19.01. 2024	ABLAPL - 254/20 24	R. K. MALLICK	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 9)
2 1 3	5922/ 2024	19.01. 2024	ABLAPL - 259/20 24	T. R. DAS	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 7)
2 1 4	5923/ 2024	19.01. 2024	ABLAPL - 261/20 24	PABITRA KUMAR MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 8)
2 1 5	5924/ 2024	19.01. 2024	ABLAPL - 262/20 24	P. K. JENA	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 8)
2 1 6	5925/ 2024	19.01. 2024	ABLAPL - 263/20 24	KARMA DAS	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 8)
2 1 1	5926/ 2024	19.01. 2024	ABLAPL -	PABITRA KUMAR	C.O .	COURT NO.	Order Dtd. 2024-01-18	BAIL- 2	(S ea

7			264/2024	MOHANTY		11			t No - 9)
218	5927/2024	19.01.2024	ABLAPL - 265/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-01-18		(Seat No - 9)
219	5928/2024	19.01.2024	ABLAPL - 268/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-29		(Seat No - 9)
220	5929/2024	19.01.2024	ABLAPL - 269/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 12)
221	5930/2024	19.01.2024	ABLAPL - 270/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-01-18		(Seat No - 12)
222	5931/2024	19.01.2024	ABLAPL - 271/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-01-18		(Seat No - 12)
223	5932/2024	19.01.2024	ABLAPL - 273/2024	S. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-18		(Seat No - 12)
224	5933/2024	19.01.2024	ABLAPL - 275/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 11)
22	5934/2024	19.01.2024	ABLAPL -	GYANA RANJAN	C.O.	COURT NO.	Order Dtd. 2024-01-18		(Seat

5			276/2024	PATRA		11			t No - 11)
2 2 6	5935/ 2024	19.01. 2024	ABLAPL - 278/2024	R. K. MAHABHOI	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 11)
2 2 7	5937/ 2024	19.01. 2024	ABLAPL - 279/2024	GANESH SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-02-29		(S ea t No - 11)
2 2 8	5938/ 2024	19.01. 2024	ABLAPL - 280/2024	SUSANTA KUMAR LENKA	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 10)
2 2 9	5939/ 2024	19.01. 2024	ABLAPL - 281/2024	BINDU SAGAR SWAIN	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 10)
2 3 0	5940/ 2024	19.01. 2024	BLAPL- 14483/ 2023	T.R DAS	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 9)
2 3 1	5941/ 2024	19.01. 2024	BLAPL- 49/2024	T R DAS	C.O .	COURT NO. 11	Order Dtd. 2024-01-09		(S ea t No - 9)
2 3 2	5942/ 2024	19.01. 2024	ABLAPL - 285/2024	JADUNATH PRADHAN	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 9)
2 3 3	5943/ 2024	19.01. 2024	WP (C) - 835/20	S DAS	C.O .	COURT NO.		WRIT BRANC	(S ea

3			24			11		H-7	t No - 44)
2 3 4	5944/ 2024	19.01. 2024	WP (C) - 35289/ 2023	R.K.BARIK	C.O .	COURT NO. 11	Order Dtd. 2024-01-08	WRIT BRANC H-5	(S ea t No - 23)
2 3 5	5945/ 2024	19.01. 2024	BLAPL- 13389/ 2023	B R MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 1	(S ea t No - 3)
2 3 6	5946/ 2024	19.01. 2024	ABLAPL - 286/20 24	A. K. NAYAK	C.O .	COURT NO. 11	Order Dtd. 2024-01-18		(S ea t No - 3)
2 3 7	5947/ 2024	19.01. 2024	WP (C) - 35289/ 2023	G.JAYASING H	C.O .	COURT NO. 11	Order Dtd. 2024-01-08	WRIT BRANC H-5	(S ea t No - 23)
2 3 8	5948/ 2024	19.01. 2024	ABLAPL - 287/20 24	MANAS RANJAN SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 9)
2 3 9	5949/ 2024	19.01. 2024	WP (C) - 378/20 24	M.R. ROUTRAY	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANC H-2	(S ea t No - 50)
2 4 0	5950/ 2024	19.01. 2024	CONTC- 93/202 4	M K NAYAK	C.O .	COURT NO. 11			(S ea t No - 50)
2 4	5951/ 2024	19.01. 2024	WP (C) - 17277/	B R MOHANTY	C.O .	COURT NO.	Order Dtd. 2024-01-18	WRIT BRANC	(S ea

1			2015			20		H-2	t No - 45)
2 4 2	5952/ 2024	19.01. 2024	WP (C) - 566/20 24	B.MOHANTY	C.O .	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANC H-4	(S ea t No - 52)
2 4 3	5953/ 2024	19.01. 2024	WP (C) - 19106/ 2022	N. ROUT	C.O .	COURT NO. 20	Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 25)
2 4 4	5954/ 2024	19.01. 2024	FAO- 773/20 19	B K SWAIN	C.O .	COURT NO. 20		MISC. APPEA L SEC.	(S ea t No - 2)
2 4 5	5955/ 2024	19.01. 2024	WP (C) - 19106/ 2022	M.K. PANI	C.O .	COURT NO. 20	Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 25)
2 4 6	5956/ 2024	19.01. 2024	WP (C) - 31084/ 2023	M.R.BARIK	C.O .	COURT NO. 20	Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 35)
2 4 7	5957/ 2024	19.01. 2024	FAO- 774/20 19	B K SWAIN	C.O .	COURT NO. 20		MISC. APPEA L SEC.	(S ea t No - 2)
2 4 8	5958/ 2024	19.01. 2024	WP (C) - 747/20 24	N. SAHOO	C.O .	COURT NO. 20	Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 36)
2	5959/	19.01.	WP (C) -	S. PADHI	C.O	COURT	Order Dtd. 2024-01-18	WRIT	(S

49	2024	2024	663/2024		.	NO. 20		BRANCH-5	eat No - 47)
250	5960/2024	19.01.2024	FAO-772/2019	B K SWAIN	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(Seat No - 2)
251	5961/2024	19.01.2024	WP (C) - 42966/2023	B.K.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-01-18	WRIT BRANCH-2	(Seat No - 45)
252	5962/2024	19.01.2024	WPC (OA C) - 133/2016	M R SAHOO	C.O.	COURT NO. 20		OA Branch	(Seat No - 1)
253	5964/2024	19.01.2024	CMP-1428/2023	H K MAHANTA	C.O.	COURT NO. 20		WRIT BRANCH-3	(Seat No - 13)
254	5965/2024	19.01.2024	CRLMC-188/2023	R.K.BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 2)
255	5966/2024	19.01.2024	CRLMC-386/2023	C.R.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-01-17	CRIMINAL MISC	(Seat No - 6)
256	5967/2024	19.01.2024	CMP-1403/2023	N C SINHA	C.O.	COURT NO. 20		WRIT BRANCH-3	(Seat No - 13)
255	5968/2024	19.01.2024	CRLMC-3783/2	P.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-02-09	CRIMINAL	(Seat

7			023			11		MISC	t No - 4)
2 5 8	5970/ 2024	19.01. 2024	CMP- 1554/2 023	A MOHANTY	C.O .	COURT NO. 11		WRIT BRANC H-4	(S ea t No - 19)
2 5 9	5971/ 2024	19.01. 2024	WP (C) - 41239/ 2023	M.K. PATI	C.O .	COURT NO. 20	Order Dtd. 2023-12-21	WRIT BRANC H-8	(S ea t No - 41)
2 6 0	5972/ 2024	19.01. 2024	WP (C) - 38198/ 2023	K.K. NATH	C.O .	COURT NO. 20	Order Dtd. 2024-01-18	WRIT BRANC H-5	(S ea t No - 20)
2 6 1	5973/ 2024	19.01. 2024	RPFAM- 275/20 23	J DEHURY	C.O .	COURT NO. 20		FIRST APPEA L	(S ea t No - 5)
2 6 2	5974/ 2024	19.01. 2024	WP (C) - 5999/2 015	B.R.SENAPA TI	C.O .	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-8	(S ea t No - 39)
2 6 3	5975/ 2024	19.01. 2024	RPFAM- 275/20 23	H JENA	C.O .	COURT NO. 20		FIRST APPEA L	(S ea t No - 5)
2 6 4	5976/ 2024	19.01. 2024	WP (C) - 8136/2 016	B.BARIK	C.O .	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 19)
2 6 6	5977/ 2024	19.01. 2024	CMP- 1382/2	H N MOHAPATRA	C.O .	COURT NO.		WRIT BRANC	(S ea

5			023			20		H-2	t No - 6)
2 6 6	5978/ 2024	19.01. 2024	WP (C) - 36943/ 2023	H. JENA	C.O .	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 15)
2 6 7	5979/ 2024	19.01. 2024	WP (C) - 36943/ 2023	J. DEHURY	C.O .	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 15)
2 6 8	5980/ 2024	19.01. 2024	WP (C) - 39727/ 2023	R.K.MALLIC K	C.O .	COURT NO. 20	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 44)
2 6 9	5981/ 2024	19.01. 2024	BLAPL- 12297/ 2023	R SETHI	C.O .	COURT NO. 20	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 8)
2 7 0	5982/ 2024	19.01. 2024	CRLREV - 397/20 22	P. PANDA	C.O .	COURT NO. 11	Order Dtd. 2024-02-07	CRIMI NAL REVIS ION	(S ea t No - 3)
2 7 1	5983/ 2024	19.01. 2024	BLAPL- 14139/ 2023	G SAHOO	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 1	(S ea t No - 5)
2 7 2	5984/ 2024	19.01. 2024	BLAPL- 14021/ 2023	S BARIK	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 12)
2 7 3	5985/ 2024	19.01. 2024	WP (C) - 521/20 24	A.MOHANTY	C.O .	COURT NO. 11	Order Dtd. 2024-01-16	WRIT BRANC H-4	(S ea t

									No - 52)
274	5986/2024	19.01.2024	TRP (C) - 359/2023	JP KAR	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	M.J.C .	(Seat No - 6)
275	5987/2024	19.01.2024	WP (C) - 246/2024	J. SAHOO	C.O .	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-1	(Seat No - 49)
276	5988/2024	19.01.2024	WP (C) - 245/2024	J. SAHOO	C.O .	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-1	(Seat No - 49)
277	5989/2024	19.01.2024	TRP (C) - 393/2023	RK BARIK	C.O .	COURT NO. 3	Order Dtd. 2024-01-18	M.J.C .	(Seat No - 6)
278	5990/2024	19.01.2024	TRP (C) - 365/2023	GC JENA	C.O .	COURT NO. 3	Order Dtd. 2024-01-18	M.J.C .	(Seat No - 6)
279	5991/2024	19.01.2024	WP (C) - 244/2024	J. SAHOO	C.O .	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-1	(Seat No - 49)
280	5992/2024	19.01.2024	BLAPL-14454/2023	KK NATH	C.O .	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 9)
281	5993/2024	19.01.2024	WP (C) - 242/2024	J. SAHOO	C.O .	COURT NO. 23	Order Dtd. 2024-04-15	WRIT BRANC H-1	(Seat No

									-49)
282	5994/2024	19.01.2024	BLAPL-14327/2023	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 4)
283	5995/2024	19.01.2024	WP (C) - 810/2024	APARESH BHOI	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	WRIT BRANC H-7	(Seat No - 44)
284	5996/2024	19.01.2024	BLAPL-14301/2023	PK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 4)
285	5997/2024	19.01.2024	WP (C) - 810/2024	APARESH BHOI	C.O.	COURT NO. 23	Order Dtd. 2024-05-02	WRIT BRANC H-7	(Seat No - 44)
286	5998/2024	19.01.2024	BLAPL-14190/2023	BP TUNGA	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 5)
287	5999/2024	19.01.2024	BLAPL-12928/2023	N. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 5)
288	6001/2024	19.01.2024	WP (C) - 562/2024	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-17	WRIT BRANC H-4	(Seat No - 52)
289	6002/2024	19.01.2024	BLAPL-4563/2023	S BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-2	(Seat No -

									7)
290	6003/2024	19.01.2024	BLAPL-14444/2023	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 9)
291	6004/2024	19.01.2024	WP (C) - 729/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
292	6005/2024	19.01.2024	WP (C) - 731/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
293	6006/2024	19.01.2024	BLAPL-14385/2023	JP KAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 4)
294	6007/2024	19.01.2024	WP (C) - 699/2024	D.K. SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
295	6009/2024	19.01.2024	BLAPL-14329/2023	B DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 4)
296	6010/2024	19.01.2024	WP (C) - 690/2024	P.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 123)
297	6011/2024	19.01.2024	WP (C) - 43116/2023	J. PARDHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH	(Seat No - 11)

								-2)	5)
298	6013/2024	19.01.2024	WP (C) - 43212/2023	K.C. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
299	6014/2024	19.01.2024	WP (C) - 42499/2023	N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
300	6015/2024	19.01.2024	WP (C) - 42950/2023	Y. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 113)
301	6016/2024	19.01.2024	WP (C) - 42950/2023	B.K. PARDHI	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 113)
302	6017/2024	19.01.2024	BLAPL-14463/2023	LAMBODOR ACHARI	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 9)
303	6018/2024	19.01.2024	BLAPL-14455/2023	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 9)
304	6019/2024	19.01.2024	WP (C) - 739/2024	K. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-02-07	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 102)
305	6020/2024	19.01.2024	BLAPL-12608/2023	RK MANGRAJ	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-18	BAIL-1	(Seat No -)

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306	6021/2024	19.01.2024	WP (C) - 33507/2021	R.SETHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
307	6022/2024	19.01.2024	WP (C) - 13642/2022	P.K. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH -3)	(Seat No - 120)
308	6023/2024	19.01.2024	BLAPL-11147/2023	D SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 2)
309	6025/2024	19.01.2024	WP (C) - 21314/2014	S.P. SAMANTA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-17	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 104)
310	6026/2024	19.01.2024	BLAPL-9626/2023	RK BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 9)
311	6027/2024	19.01.2024	BLAPL-10362/2023	SR PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 10)
312	6028/2024	19.01.2024	WP (C) - 42921/2023	D.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-18	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 113)
313	6030/2024	19.01.2024	BLAPL-3112/2023	SK SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-18	BAIL-2	(Seat No -

									8)
3 1 4	6031/ 2024	19.01. 2024	WP (C) - 12038/ 2013	A. SAHOO	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-17	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
3 1 5	6032/ 2024	19.01. 2024	BLAPL- 12310/ 2023	GR PATRA	C.O .	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-18	BAIL- 1	(S ea t No - 2)
3 1 6	6033/ 2024	19.01. 2024	WP (C) - 9987/2 021	N. PRADHAN	C.O .	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
3 1 7	6034/ 2024	19.01. 2024	BLAPL- 14022/ 2023	S BARIK	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 12)
3 1 8	6035/ 2024	19.01. 2024	BLAPL- 12147/ 2023	GR PATRA	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-01-18	BAIL- 1	(S ea t No - 3)
3 1 9	6036/ 2024	19.01. 2024	WP (C) - 20846/ 2018	A. MOHANTY	C.O .	COURT NO. 3 OLD	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 5)
3 2 0	6037/ 2024	19.01. 2024	BLAPL- 12266/ 2023	S MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 8)
3 2 1	6038/ 2024	19.01. 2024	WP (C) - 20820/ 2018	A. MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 5)
3	6039/	19.01.	WP (C) -	A. MOHANTY	C.O	COURT	Order Dtd. 2024-01-17	WRIT	(S

2 2	2024	2024	20824/ 2018		.	NO. 8		BRANC H-7	ea t No - 5)
3 2 3	6040/ 2024	19.01. 2024	BLAPL- 12840/ 2023	AK JATI	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 12)
3 2 4	6041/ 2024	19.01. 2024	WP (C) - 20832/ 2018	A.MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 5)
3 2 5	6042/ 2024	19.01. 2024	WP (C) - 20835/ 2018	A.MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 5)
3 2 6	6043/ 2024	19.01. 2024	BLAPL- 2541/2 023	AK MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 11)
3 2 7	6044/ 2024	19.01. 2024	BLAPL- 2546/2 023	AK MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 11)
3 2 8	6045/ 2024	19.01. 2024	WP (C) - 20837/ 2018	A.MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 5)
3 2 9	6046/ 2024	19.01. 2024	WP (C) - 20840/ 2018	A.MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-17	WRIT BRANC H-7	(S ea t No - 5)
3 3 0	6047/ 2024	19.01. 2024	BLAPL- 10829/ 2023	RK BARIK	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	BAIL- 2	(S ea t

									No - 10)
331	6048/2024	19.01.2024	WP (C) - 20844/2018	A.MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-17	WRIT BRANCH-7	(Seat No - 5)
332	6049/2024	19.01.2024	BLAPL-12998/2023	S MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 5)
333	6050/2024	19.01.2024	CMP-1553/2023	B.K. PANDA	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	WRIT BRANCH-4	(Seat No - 19)
334	6051/2024	19.01.2024	BLAPL-12935/2023	AK MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 5)
335	6052/2024	19.01.2024	CMP-12/2024	B.K. PANDA	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 54)
336	6053/2024	19.01.2024	BLAPL-12933/2023	AK MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 5)
337	6054/2024	19.01.2024	BLAPL-12937/2023	AK MOHANTY	C.O .	COURT NO. 8	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 5)
338	6055/2024	19.01.2024	BLAPL-11284/2023	G. GHOSH	C.O .	COURT NO. 8	Order Dtd. 2024-01-19	BAIL-2	(Seat No -

									7)
339	6059/2024	19.01.2024	WP (C) - 42959/2023	R.K.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-16	WRIT BRANCH-2	(Seat No - 45)
340	6060/2024	19.01.2024	ABLAPL - 14189/2023	J.P. KAR	C.O.	COURT NO. 8	Order Dtd. 2023-12-05	BAIL-1	(Seat No - 2)
341	6063/2024	19.01.2024	WP (C) - 742/2024	P. K. LENKA	C.O.	COURT NO. 8	Order Dtd. 2024-01-17	WRIT BRANCH-6	(Seat No - 36)
342	6066/2024	19.01.2024	BLAPL-14449/2023	N SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-18	BAIL-2	(Seat No - 9)
343	6070/2024	19.01.2024	CRLMC-4314/2023	N.C.SINHA	C.O.	COURT NO. 8	Order Dtd. 2024-01-09	CRIMINAL MISC	(Seat No - 2)
344	6072/2024	19.01.2024	CRLMP-2420/2023	JAYAKRISHNA MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2024-01-16	WRIT BRANCH-8	(Seat No - 39)
345	6073/2024	19.01.2024	WP (C) - 284/2024	S.K.RATH	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-01-16	WRIT BRANCH-1	(Seat No - 49)
346	6074/2024	19.01.2024	RSA-268/2012	PK PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	SECOND APPEAL	(Seat No - 2)

347	6075/2024	19.01.2024	RSA-268/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	SECOND APPEAL	(Seat No - 2)
348	6076/2024	19.01.2024	BLAPL-6120/2023	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	BAIL-1	(Seat No - 5)
349	6077/2024	19.01.2024	WP (C) - 782/2024	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
350	6078/2024	19.01.2024	BLAPL-8679/2023	NIRANJAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(Seat No - 9)
351	6079/2024	19.01.2024	WP (C) - 782/2024	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
352	6080/2024	19.01.2024	ABLAPL - 9876/2023	L.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-25	BAIL-2	(Seat No - 10)
353	6081/2024	19.01.2024	ABLAPL - 7213/2023	U. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-11	BAIL-1	(Seat No - 2)
354	6082/2024	19.01.2024	WP (C) - 746/2024	G.R.PATRA	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
3	6083/	19.01.	ABLAPL	R. SAHOO	C.O.	COURT	Order Dtd. 2023-09-11	BAIL-	(S

55	2024	2024	- 8285/2 023		.	NO. 2 OLD		1	ea t No - 1)
356	6084/ 2024	19.01. 2024	CRP- 17/202 3	P.CH. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CIVIL REVIS ION	(S ea t No - 1)
357	6085/ 2024	19.01. 2024	WP (C) - 42115/ 2023	S. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-1	(S ea t No - 3)
358	6086/ 2024	19.01. 2024	CRLMC- 3595/2 022	K.K. JENA	C.O .	COURT NO. 10	Order Dtd. 9999-12-31	CRIMI NAL MISC	(S ea t No - 6)
359	6087/ 2024	19.01. 2024	WP (C) - 43091/ 2023	R.R. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-3	(S ea t No - 28)
360	6088/ 2024	19.01. 2024	WP (C) - 42622/ 2023	ASHIS KUMAR MISHRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-7	(S ea t No - 18)
361	6089/ 2024	19.01. 2024	WP (C) - 42931/ 2023	M.R. ROUTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-2	(S ea t No - 45)
362	6090/ 2024	19.01. 2024	WP (C) - 38665/ 2023	S.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANC H-3	(S ea t No - 51)
366	6091/ 2024	19.01. 2024	WP (C) - 39148/ 2023	J.N. MOHANTY	C.O .	COURT NO. 2	Order Dtd. 2024-01-18	WRIT BRANC	(S ea

3			2023			OLD		H-8	t No - 29)
3 6 4	6092/ 2024	19.01. 2024	WP (C) - 558/20 24	K.C. SAMAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-4	(S ea t No - 52)
3 6 5	6093/ 2024	19.01. 2024	WP (C) - 915/20 24	S.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANC H-8	(S ea t No - 29)
3 6 6	6094/ 2024	19.01. 2024	MACA- 1085/2 023	M.MISHRA	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	MISC. APPEA L SEC.	(S ea t No - 6)
3 6 7	6095/ 2024	19.01. 2024	WP (C) - 39376/ 2021	P.K.BARIK	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 22)
3 6 8	6096/ 2024	19.01. 2024	MACA- 1431/2 016	S.R.OJHA	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	MISC. APPEA L SEC.	(S ea t No - 9)
3 6 9	6097/ 2024	19.01. 2024	WP (C) - 569/20 24	P.K.MALLI C K	C.O .	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANC H-4	(S ea t No - 52)
3 7 0	6098/ 2024	19.01. 2024	MACA- 1431/2 016	S.SWAIN	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	MISC. APPEA L SEC.	(S ea t No - 9)
3 7	6099/ 2024	19.01. 2024	WP (C) - 585/20	T.SWAIN	C.O .	COURT NO.	Order Dtd. 2024-01-18	WRIT BRANC	(S ea

1			24			10		H-4	t No - 52)
3 7 2	6100/ 2024	19.01. 2024	WP (C) - 595/20 24	M.R. SAHOO	C.O .	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANC H-4	(S ea t No - 52)
3 7 3	6101/ 2024	19.01. 2024	MACA- 1432/2 016	S.SWAIN	C.O .	COURT NO. 10	Order Dtd. 2024-01-17	MISC. APPEA L SEC.	(S ea t No - 9)
3 7 4	6102/ 2024	19.01. 2024	WP (C) - 7431/2 023	R.CH.ROUT	C.O .	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-1	(S ea t No - 3)
3 7 5	6103/ 2024	19.01. 2024	MACA- 1432/2 016	S.R.OJHA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-17	MISC. APPEA L SEC.	(S ea t No - 9)
3 7 6	6104/ 2024	19.01. 2024	WP (C) - 4431/2 021	P.K.BARIK	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-17	WRIT BRANC H-5	(S ea t No - 22)
3 7 7	6105/ 2024	19.01. 2024	WP (C) - 8379/2 023	ANIL KUMAR DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANC H-7	(S ea t No - 18)
3 7 8	6106/ 2024	19.01. 2024	MACA- 1428/2 016	S.SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-17	MISC. APPEA L SEC.	(S ea t No - 9)
3 7 9	6107/ 2024	19.01. 2024	MACA- 1428/2 016	S.R.OJHA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-17	MISC. APPEA L	(S ea t

								SEC.	No - 9)
380	6108/2024	19.01.2024	MACA-567/2016	A.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Seat No - 7)
381	6109/2024	19.01.2024	MACA-567/2016	J.DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Seat No - 7)
382	6110/2024	19.01.2024	MACA-149/2022	C.R.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Seat No - 1)
383	6111/2024	19.01.2024	MACA-149/2022	S.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Seat No - 1)
384	6112/2024	19.01.2024	WP (C) - 759/2024	S.P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-6	(Seat No - 36)
385	6113/2024	19.01.2024	WP (C) - 42762/2023	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-8	(Seat No - 43)
386	6114/2024	19.01.2024	WP (C) - 27640/2023	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-1	(Seat No - 49)
387	6115/2024	19.01.2024	WP (C) - 27640/2023	P.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-18	WRIT BRANCH-1	(Seat No -)

									49)
388	6116/2024	19.01.2024	BLAPL-13252/2023	N.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-19	BAIL-2	(Seat No - 9)
389	6117/2024	19.01.2024	WP (C) - 34116/2023	K.C.SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-17	WRIT BRANCH-1	(Seat No - 31)
390	6119/2024	19.01.2024	MACA-315/2017	M/S.B.N.SA MANTARAY	C.O.	COURT NO. 10	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Seat No - 9)
391	6120/2024	19.01.2024	MACA-69/2022	S. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-18	MISC. APPEAL SEC.	(Seat No - 7)
392	6121/2024	19.01.2024	WP (C) - 818/2024	N.K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-01-29	WRIT BRANCH-7	(Seat No - 44)
393	6122/2024	19.01.2024	WP (C) - 913/2024	A.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANCH-8	(Seat No - 29)
394	6123/2024	19.01.2024	WP (C) - 816/2024	N.K. ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-01-29	WRIT BRANCH-7	(Seat No - 44)
395	6124/2024	19.01.2024	WP (C) - 17557/2020	S.K.BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANCH-7	(Seat No -

									44)
3 9 6	6125/ 2024	19.01. 2024	WP (C) - 665/20 24	A.MOHANTY	C.O .	COURT NO. 10	Order Dtd. 2024-02-01	WRIT BRANC H-5	(S ea t No - 47)
3 9 7	6126/ 2024	19.01. 2024	WP (C) - 42543/ 2023	BIKRAM. BEHERA	C.O .	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 25)
3 9 8	6127/ 2024	19.01. 2024	WP (C) - 748/20 24	DILLIP SAMAL	C.O .	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 36)
3 9 9	6128/ 2024	19.01. 2024	WP (C) - 25979/ 2021	S.MOHANTY	C.O .	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
4 0 0	6129/ 2024	19.01. 2024	WP (C) - 25979/ 2021	S.MOHANTY	C.O .	COURT NO. 10	Order Dtd. 2024-01-12	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
4 0 1	6131/ 2024	19.01. 2024	WP (C) - 834/20 24	K. SAHOO	C.O .	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
4 0 2	6132/ 2024	19.01. 2024	WP (C) - 840/20 24	J. SAHOO	C.O .	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
4 0 0	6133/ 2024	19.01. 2024	WP (C) - 784/20	B.K.MISHRA	C.O .	COURT NO.	Order Dtd. 2024-01-18	WRIT BRANC	(S ea

3			24			10		H (DIVI SION BENCH -1)	t No - 10 2)
4 0 4	6135/ 2024	19.01. 2024	WP (C) - 978/20 24	B.K.SWAIN	C.O .	COURT NO. 1	Order Dtd. 2024-01-24	WRIT BRANC H-8	(S ea t No - 29)
4 0 5	6136/ 2024	19.01. 2024	BLAPL- 10940/ 2023	J PRADHAN	C.O .	COURT NO. 11	Order Dtd. 2024-01-19	BAIL- 1	(S ea t No - 3)
4 0 6	6138/ 2024	19.01. 2024	WP (C) - 820/20 24	B.K.MISHRA	C.O .	COURT NO. 11	Order Dtd. 2024-01-18	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
4 0 7	6139/ 2024	19.01. 2024	FAO- 496/20 17	S BISWAL	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	MISC. APPEA L SEC.	(S ea t No - 8)
4 0 8	6140/ 2024	19.01. 2024	WA- 1925/2 023	T.K.NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	WRIT APPEA L	(S ea t No - 2)
4 0 9	6142/ 2024	19.01. 2024	WP (C) - 856/20 24	LAMBODAR PRADHAN	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
4 1 0	6143/ 2024	19.01. 2024	WP (C) - 854/20 24	LAMBODAR PRADHAN	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
4 1 1	6145/ 2024	19.01. 2024	WP (C) - 853/20	LAMBODAR PRADHAN	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	WRIT BRANC	(S ea

1			24					H (DIVI SION BENCH -1)	t No - 10 3)
4 1 2	6147/ 2024	19.01. 2024	WA- 1763/2 023	T.K.NAYAK	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	WRIT APPEA L	(S ea t No - 7)
4 1 3	6148/ 2024	19.01. 2024	CONTC- 10471/ 2023	S. DAS	C.O .	COURT NO. 1	Order Dtd. 2024-01-18	CONTE MPT	(S ea t No - 2)
4 1 4	6150/ 2024	19.01. 2024	WP (C) - 32293/ 2020	P.K. DAS	C.O .	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-4	(S ea t No - 37)
4 1 5	6152/ 2024	19.01. 2024	WP (C) - 32293/ 2020	KSHITISH	C.O .	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-4	(S ea t No - 37)
4 1 6	6154/ 2024	19.01. 2024	CRLREV - 587/20 23	P.K.MOHANT Y	C.O .	COURT NO. 23	Order Dtd. 2024-02-01	CRIMI NAL REVIS ION	(S ea t No - 5)
4 1 7	6155/ 2024	19.01. 2024	WP (C) - 32290/ 2020	P.K. DASH	C.O .	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-4	(S ea t No - 37)
4 1 8	6156/ 2024	19.01. 2024	WP (C) - 32290/ 2020	KSHITISH	C.O .	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-4	(S ea t No - 37)
4 1	6157/ 2024	19.01. 2024	WP (C) - 32294/	P.K. DASH	C.O .	COURT NO.	Order Dtd. 2024-01-10	WRIT BRANC	(S ea

9			2020			23		H-4	t No - 37)
4 2 0	6158/ 2024	19.01. 2024	WP (C) - 32294/ 2020	KSHITISH	C.O .	COURT NO. 23	Order Dtd. 2024-01-10	WRIT BRANC H-4	(S ea t No - 37)
4 2 1	6159/ 2024	19.01. 2024	CONTC- 5439/2 022	S. DAS	C.O .	COURT NO. 23	Order Dtd. 2024-01-12	CONTE MPT	(S ea t No - 6)
4 2 2	6160/ 2024	19.01. 2024	CRLMP- 2400/2 023	H K PATRA	C.O .	COURT NO. 23	Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 50)
4 2 3	6161/ 2024	19.01. 2024	WP (C) - 670/20 24	MANORANJAN NAYAK	C.O .	COURT NO. 23	Order Dtd. 2024-01-16	WRIT BRANC H-5	(S ea t No - 47)
4 2 4	6162/ 2024	19.01. 2024	CRLMA- 294/20 23	S. DAS	C.O .	COURT NO. 23	Order Dtd. 2024-01-18		(S ea t No - 47)
4 2 5	6163/ 2024	19.01. 2024	WP (C) - 284/20 24	T BAG	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-01-19	WRIT BRANC H-1	(S ea t No - 49)
4 2 6	6165/ 2024	19.01. 2024	WP (C) - 31558/ 2023	NIRANJAN ROUT	C.O .	COURT NO. 10	Order Dtd. 2023-09-25	WRIT BRANC H-4	(S ea t No - 46)

4 2 7	6166/ 2024	19.01. 2024	WP (C) - 803/20 24	M. N. MOHANTY	C.O .	COURT NO. 10	Order Dtd. 2024-01-18	WRIT BRANC H-7	(S ea t No - 44)
4 2 8	5694/ 2024	19.01. 2024	CRLREV - 693/20 23	BIJAYA KUMAR NAYAK	GEN ERA L		Order Dtd. 2024-01-18	CRIMI NAL REVIS ION	(S ea t No - 2)
4 2 9	5702/ 2024	19.01. 2024	WA- 2787/2 023	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2023-12-05	WRIT APPEA L	(S ea t No - 1)
4 3 0	5705/ 2024	19.01. 2024	WP (C) - 608/20 24	PRAVASH CHANDRA MAHAPATRA	GEN ERA L		Order Dtd. 2024-01-18	WRIT BRANC H-5	(S ea t No - 47)
4 3 1	5719/ 2024	19.01. 2024	CMP- 973/20 23	DWARIKA PRASAD MOHANTY	GEN ERA L		Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 24)
4 3 2	5724/ 2024	19.01. 2024	ABLAPL - 237/20 24	PREETAM MISHRA	GEN ERA L		Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 9)
4 3 3	5733/ 2024	19.01. 2024	CRLREV - 669/20 17	RAJKISHORE MALLIK	GEN ERA L		Order Dtd. 2023-12-22	CRIMI NAL REVIS ION	(S ea t No - 5)
4 3 4	5742/ 2024	19.01. 2024	WP (C) - 390/20 24	MANAS PATI	GEN ERA L		Order Dtd. 2024-01-16	WRIT BRANC H-2	(S ea t No - 50)
4	5745/	19.01.	WP (C) -	MANAS PATI	GEN		Order Dtd. 2024-01-16	WRIT	(S

35	2024	2024	393/2024		ER L			BRANC H-2	ea t No - 50)
436	5751/ 2024	19.01. 2024	WP (C) - 396/20 24	MANAS PATI	GEN ERA L		Order Dtd. 2024-01-16	WRIT BRANC H-2	(S ea t No - 50)
437	5762/ 2024	19.01. 2024	WP (C) - 388/20 24	MANAS PATI	GEN ERA L		Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 50)
438	5766/ 2024	19.01. 2024	WP (C) - 399/20 24	MANAS PATI	GEN ERA L		Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 50)
439	5772/ 2024	19.01. 2024	WP (C) - 400/20 24	MANAS PATI	GEN ERA L		Order Dtd. 2024-01-17	WRIT BRANC H-2	(S ea t No - 50)
440	5776/ 2024	19.01. 2024	WP (C) - 507/20 24	MANAS PATI	GEN ERA L		Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 52)
441	5784/ 2024	19.01. 2024	BLAPL- 13062/ 2023	KULDEEP MOHANTY	GEN ERA L		Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 11)
442	5888/ 2024	19.01. 2024	WA- 1680/2 022	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-09	WRIT APPEA L	(S ea t No -

									5)
4 4 3	5890/ 2024	19.01. 2024	ABLAPL - 181/20 24	SRIKANTA KUMAR MOHANTY	GEN ERA L		Order Dtd. 2024-01-16		(S ea t No - 5)
4 4 4	5895/ 2024	19.01. 2024	CONTC- 10651/ 2023	SANDHYARAN I PANI	GEN ERA L		Order Dtd. 2024-01-05	CONTE MPT	(S ea t No - 4)
4 4 5	5936/ 2024	19.01. 2024	WP(C)- 33745/ 2023	PRABHAT RANJAN BEHERA	GEN ERA L		Order Dtd. 2023-10-17	WRIT BRANC H-5	(S ea t No - 47)
4 4 6	6024/ 2024	19.01. 2024	WA- 638/20 23	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-09-14	WRIT APPEA L	(S ea t No - 1)
4 4 7	6029/ 2024	19.01. 2024	WA- 568/20 23	STATE OF ODISHA	GEN ERA L			WRIT APPEA L	(S ea t No - 6)
4 4 8	6061/ 2024	19.01. 2024	ABLAPL - 302/20 24	HAREKRUSHN A DASH	GEN ERA L		Order Dtd. 2024-01-19	BAIL- 2	(S ea t No - 10)
4 4 9	6062/ 2024	19.01. 2024	ABLAPL - 14902/ 2023	GURUPRASAD BEHERA	GEN ERA L		Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 12)
4 5 0	6064/ 2024	19.01. 2024	ABLAPL - 14904/ 2023	GURUPRASAD BEHERA	GEN ERA L		Order Dtd. 2024-01-18	BAIL- 2	(S ea t No - 12)

4 5 1	6065/ 2024	19.01. 2024	WP (C) - 789/20 24	SEVATI SOREN	GEN ERA L		Order Dtd. 2024-01-18	WRIT BRANC H-6	(S ea t No - 36)
4 5 2	6067/ 2024	19.01. 2024	WA- 512/20 23	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-14	WRIT APPEA L	(S ea t No - 6)
4 5 3	6068/ 2024	19.01. 2024	WA- 189/20 23	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-13	WRIT APPEA L	(S ea t No - 3)
4 5 4	6069/ 2024	19.01. 2024	WP (C) - 726/20 24	LAXMIDHAR MAHAPATRA	GEN ERA L		Order Dtd. 2024-01-18	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
4 5 5	6071/ 2024	19.01. 2024	WA- 129/20 23	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-13	WRIT APPEA L	(S ea t No - 3)
4 5 6	6130/ 2024	19.01. 2024	BLAPL- 1853/2 022	SHAKTI RANJAN PATTNAIK	GEN ERA L		Order Dtd. 2023-04-12	BAIL- 2	(S ea t No - 11)
4 5 7	6134/ 2024	19.01. 2024	WP (C) - 32375/ 2023	ASIT KUMAR PATTNAIK	GEN ERA L		Order Dtd. 2024-01-11	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
4 5 8	6137/ 2024	19.01. 2024	WP (C) - 32074/ 2023	ASIT KUMAR PATTNAIK	GEN ERA L		Order Dtd. 2024-01-11	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 8)

4 5 9	6141/ 2024	19.01. 2024	WP (C) - 31477/ 2023	ASIT KUMAR PATTNAIK	GEN ERA L		Order Dtd. 2024-01-11	WRIT BRANC H (DIVI SION - BENCH -2)	(S ea t No - 11 2)
4 6 0	6144/ 2024	19.01. 2024	WP (C) - 32073/ 2023	ASIT KUMAR PATTNAIK	GEN ERA L		Order Dtd. 2024-01-11	WRIT BRANC H (DIVI SION - BENCH -3)	(S ea t No - 11 8)
4 6 1	6146/ 2024	19.01. 2024	WP (C) - 37884/ 2023	ASIT KUMAR PATTNAIK	GEN ERA L		Order Dtd. 2024-01-11	WRIT BRANC H (DIVI SION - BENCH -1)	(S ea t No - 10 7)
4 6 2	6149/ 2024	19.01. 2024	WPC (OA) - 1384/2 018	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-05-02		(S ea t No - 10 7)
4 6 3	6151/ 2024	19.01. 2024	WPC (OA) - 266/20 19	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-24	OA Branc h	(S ea t No - 1)
4 6 4	6153/ 2024	19.01. 2024	WPC (OA C) - 825/20 15	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-10-26	OA Branc h	(S ea t No - 1)
4 6 5	6164/ 2024	19.01. 2024	WP (C) - 20526/ 2014	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-08-09	WRIT BRANC H (DIVI SION - BENCH -1)	(S ea t No - 10 4)
4 6 6	5643/ 2024	19.01. 2024	MATA- 78/201 9	G C JENA	GEN ERA L		Order Dtd. 2023-12-13	FIRST APPEA L	(S ea t No - 1)

4 6 7	5644/ 2024	19.01. 2024	WP (C) - 3715/2 020	P K SAHOO	GEN ERA L		Order Dtd. 2024-01-08	WRIT BRANC H-2	(S ea t No - 9)
4 6 8	5645/ 2024	19.01. 2024	WP (C) - 5196/2 013	A MOHAPTRA	GEN ERA L		PetitionAnnexure, Misc. ca se, Rejoinder, Entire Order, Affidavit,		(S ea t No - 9)
4 6 9	5646/ 2024	19.01. 2024	WP (C) - 5196/2 013	A MOHAPTRA	GEN ERA L		Entire Order		(S ea t No - 9)
4 7 0	5647/ 2024	19.01. 2024	WP (C) - 12157/ 2012	S K ROUTRAY	GEN ERA L		Order Dtd. 2023-11-30	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
4 7 1	5648/ 2024	19.01. 2024	WP (C) - 35548/ 2023	S K ROUTRAY	GEN ERA L		Order Dtd. 2023-11-03	WRIT BRANC H-1	(S ea t No - 2)
4 7 2	5649/ 2024	19.01. 2024	WP (C) - 8565/2 015	S K SAMIM	GEN ERA L		Order Dtd. 2015-05-13	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 2)
4 7 3	5650/ 2024	19.01. 2024	WP (C) - 30946/ 2011	B R SENAPATI	GEN ERA L		Order Dtd. 2023-02-15	WRIT BRANC H-5	(S ea t No - 23)
4 7 4	5651/ 2024	19.01. 2024	WP (C) - 9841/2 008	S DAS	GEN ERA L		Order Dtd. 2008-09-16		(S ea t No - 23)
4	5652/	19.01.	LAA-	M K PANDA	GEN		Order Dtd. 2024-01-16	FIRST	(S

75	2024	2024	139/2010		ER A L			APPEA L	ea t No - 7)
476	5654/ 2024	19.01. 2024	MATA- 154/20 22	M NAYAK	GEN ERA L		Order Dtd. 2023-12-12	FIRST APPEA L	(S ea t No - 1)
477	5656/ 2024	19.01. 2024	OJC- 6306/2 001	P K DAS	GEN ERA L		Order Dtd. 2001-07-25		(S ea t No - 1)
478	5657/ 2024	19.01. 2024	BLAPL- 8016/2 016	B K DAS	GEN ERA L		Order Dtd. 2017-01-02		(S ea t No - 1)
479	5658/ 2024	19.01. 2024	SA- 12/199 4	Y DAS	GEN ERA L		Order Dtd. 2023-12-20	SECON D APPEA L	(S ea t No - 3)
480	5659/ 2024	19.01. 2024	FA- 198/19 85	N SWAIN	GEN ERA L		Order Dtd. 2019-10-14		(S ea t No - 3)
481	5660/ 2024	19.01. 2024	CRLMC- 3594/2 023	S K MOHAPATRA	GEN ERA L		Annexure	CRIMI NAL MISC	(S ea t No - 2)
482	5661/ 2024	19.01. 2024	JCRLA- 60/201 6	M N MOHANTY	GEN ERA L		Order Dtd. 2019-08-02	CRIMI NAL APPEA L	(S ea t No - 7)
483	5662/ 2024	19.01. 2024	WP (C) - 28958/ 2011	N C SAHOO	GEN ERA L		Order Dtd. 2012-02-09		(S ea t No - 7)

4 8 4	5663/ 2024	19.01. 2024	OJC- 10206/ 1996	N C SAHOO	GEN ERA L		Order Dtd. 2018-11-13		(S ea t No - 7)
4 8 5	5664/ 2024	19.01. 2024	MACA- 15/200 8	N C ASHOO	GEN ERA L		Order Dtd. 2016-07-22	MISC. APPEA L SEC.	(S ea t No - 1)
4 8 6	5665/ 2024	19.01. 2024	WP (C) - 19319/ 2023	B P MOHANTY	GEN ERA L		Order Dtd. 2023-07- 27Annexure,	WRIT BRANC H-3	(S ea t No - 33)
4 8 7	5666/ 2024	19.01. 2024	WP (C) - 7095/2 004	P C DAS	GEN ERA L		Judgement Dtd. 2023-12- 20	WRIT BRANC H-8	(S ea t No - 29)
4 8 8	5667/ 2024	19.01. 2024	WP (C) - 10616/ 2020	M ROUT	GEN ERA L		Order Dtd. 2021-03-18	WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 9)
4 8 9	5668/ 2024	19.01. 2024	SA- 73/199 1	R C MUDULI	GEN ERA L		Order Dtd. 2022-07-25		(S ea t No - 10 9)
4 9 0	5669/ 2024	19.01. 2024	WP (C) - 9122/2 015	M K PANI	GEN ERA L		Order Dtd. 2015-05-12		(S ea t No - 10 9)
4 9 1	5670/ 2024	19.01. 2024	RSA- 374/20 22	P K MOHANTY	GEN ERA L		Entire Order	SECON D APPEA L	(S ea t No - 3)

4 9 2	5671/ 2024	19.01. 2024	CMAPL- 54/201 9	P K MISHRA	GEN ERA L		Order Dtd. 2023-11-20	M.J.C .	(S ea t No - 4)
4 9 3	5672/ 2024	19.01. 2024	ABLAPL - 16644/ 2022	R MUDULI	GEN ERA L		Annexure	BAIL- 2	(S ea t No - 12)
4 9 4	5673/ 2024	19.01. 2024	ABLAPL - 19382/ 2017	A K NAYAK	GEN ERA L		Order Dtd. 2018-11-29		(S ea t No - 12)
4 9 5	5674/ 2024	19.01. 2024	WP (C) - 39127/ 2023	M K PATI	GEN ERA L		Order Dtd. 2023-12-13	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
4 9 6	5675/ 2024	19.01. 2024	TRP (C) - 26/202 0	J TRIPATHY	GEN ERA L		Order Dtd. 2020-02-03	M.J.C .	(S ea t No - 6)
4 9 7	5676/ 2024	19.01. 2024	CONTC (CPC) - 358/20 10	B K DAS	GEN ERA L		Order Dtd. 2022-10- 20Last Order,	OA Branc h	(S ea t No - 1)
4 9 8	5677/ 2024	19.01. 2024	ABLAPL - 1930/2 015	P K BARIK	GEN ERA L		F.i.r		(S ea t No - 1)
4 9 9	5678/ 2024	19.01. 2024	ABLAPL - 14768/ 2021	A K NAYAK	GEN ERA L		Order Dtd. 2021-12-06	BAIL- 1	(S ea t No - 6)
5 0	5679/ 2024	19.01. 2024	WP (C) - 39121/ 2023	M K PATI	GEN ERA L		Order Dtd. 2023-12-13	WRIT BRANC	(S ea

0			2023		L			H (DIVI SION BENCH -3)	t No - 12 0)
5 0 1	5680/ 2024	19.01. 2024	BLAPL- 11017/ 2014	P K BARIK	GEN ERA L		Order Dtd. 2014-09-05		(S ea t No - 12 0)
5 0 2	5681/ 2024	19.01. 2024	WP (C) - 39130/ 2023	M K APTI	GEN ERA L		Order Dtd. 2023-12-13	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
5 0 3	5682/ 2024	19.01. 2024	TRP (C) - 383/20 23	J BEHERA	GEN ERA L		Order Dtd. 2024-01-11	M.J.C .	(S ea t No - 6)
5 0 4	5683/ 2024	19.01. 2024	BLAPL- 7070/2 016	A K SAHOO	GEN ERA L		Order Dtd. 2017-01- 17Petition,Annexure,		(S ea t No - 6)
5 0 5	5684/ 2024	19.01. 2024	CONTC- 2601/2 019	P K BEHERA	GEN ERA L		Order Dtd. 2023-03- 21Affidavit,	CONTE MPT	(S ea t No - 1)
5 0 6	5685/ 2024	19.01. 2024	RVWPET - 465/20 23	J BEHERA	GEN ERA L		Order Dtd. 9999-12- 31Petition,Entire Order,	CIVIL REVIS ION	(S ea t No - 1)
5 0 7	5686/ 2024	19.01. 2024	RVWPET - 442/20 23	J BEHERA	GEN ERA L		PetitionEntire Order,		(S ea t No - 1)
5 0 8	5842/ 2024	19.01. 2024	WP (C) - 124/20 24	R C MALLICK	GEN ERA L		Order Dtd. 2024-01-05	WRIT BRANC H-8	(S ea t No

									- 56)
5 0 9	5854/ 2024	19.01. 2024	ABLAPL - 166/20 24	G.B. SINGH	GEN ERA L		Order Dtd. 2024-01-16		(S ea t No - 56)
5 1 0	5876/ 2024	19.01. 2024	ABLAPL - 5384/2 023	R. DAS	GEN ERA L		Order Dtd. 2023-06-23	BAIL- 2	(S ea t No - 10)
5 1 1	5877/ 2024	19.01. 2024	ABLAPL - 5384/2 023	R. DAS	GEN ERA L		Order Dtd. 2023-06-23	BAIL- 2	(S ea t No - 10)
5 1 2	5889/ 2024	19.01. 2024	OJC- 5249/1 994	K.K.MOHANT A	GEN ERA L		Order Dtd. 2017-02-08		(S ea t No - 10)
5 1 3	5891/ 2024	19.01. 2024	WP (C) - 138/20 24	DILLIP SAMAL	GEN ERA L		Order Dtd. 2024-01-17	WRIT BRANC H-8	(S ea t No - 56)
5 1 4	5892/ 2024	19.01. 2024	WP (C) - 42431/ 2023	DILLIP SAMAL	GEN ERA L		Order Dtd. 2024-01-17	WRIT BRANC H-4	(S ea t No - 27)
5 1 5	5915/ 2024	19.01. 2024	BLAPL- 11758/ 2023	P.K.MOHANT Y	GEN ERA L		Order Dtd. 2024-01-18	BAIL- 1	(S ea t No - 5)
5 1	5963/ 2024	19.01. 2024	CRLREV -	ASHUTOSH MOHANTY	GEN ERA		Order Dtd. 2024-01-09	CRIMI NAL	(S ea

6			552/2023		L			REVISION	t No - 5)
517	5969/2024	19.01.2024	CRLMC-5491/2023	A.KALASH	GENERAL		Order Dtd. 2024-02-12	CRIMINAL MISC	(Seat No - 7)
518	6000/2024	19.01.2024	CRLMC-125/2019	R. K. DEHURY	GENERAL		Order Dtd. 2023-04-03	CRIMINAL MISC	(Seat No - 5)
519	6008/2024	19.01.2024	WP (C) - 24376/2012	S K MISHRA	GENERAL		PetitionAnnexure,Affidavit,		(Seat No - 5)
520	6012/2024	19.01.2024	WP (C) - 24819/2022	A. K. ACHARYA	GENERAL		Order Dtd. 2022-11-01	WRIT BRANCH-5	(Seat No - 23)
521	6056/2024	19.01.2024	RPFAM-116/2019	S K ROUT	GENERAL		Order Dtd. 2023-08-04	FIRST APPEAL	(Seat No - 8)
522	6057/2024	19.01.2024	MACA-102/2013	S BEHERA	GENERAL		Order Dtd. 2023-12-20	MISC. APPEAL SEC.	(Seat No - 6)
523	6058/2024	19.01.2024	CRLMC-6347/2014	DR.SANGHAMITRA DASH	GENERAL		Order Dtd. 2016-04-04		(Seat No - 6)
524	6118/2024	19.01.2024	WA-1466/2023	DEBASISH MISHRA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Seat No - 1)

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